

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No.608  
(IB)-14(PB)/2022  
IA-2272/2022

**IN THE MATTER OF:**  
**HDFC Bank Ltd.**

...PETITIONER

**Vs**

**Bina Jain**

...RESPONDENT

**Section**  
**U/s 95 (1) of (IBC)**

**Order delivered on 26.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Liquidator**  
  
**For the RP**  
**For the Respondent**

:Adv. Akshay Goel and Adv. Harsh  
Jadon  
:Ms. Shweta Saini, Advocate  
:Adv. Mansumeyer Singh, Adv.  
Shravan Chandrashekar.

**ORDER**

**IA/2272/2022**

Pleadings are complete. List the matter for arguments on **04.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**